

ITEM NO.44

COURT NO.17

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 7219-7220/2018

(Arising out of impugned final judgment and order dated 23-02-2018 in OA No. 653/2017 23-02-2018 in OA No. 654/2017 passed by the High Court Of Judicature At Madras)

SENTHILBALAJI V.

Petitioner(s)

VERSUS

A.P. GEETHA & ORS.

Respondent(s)

([List on 2nd May, 2023 as part-heard at 2.00 p.m.][PART HEARD BY HON. MR. JUSTICE ABHAY S. OKA AND HON. MR. JUSTICE RAJESH BINDAL] IA No. 35518/2021 - VACATING STAY)

Date : 02-05-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Ranjith Kumar, Sr. Adv.
Mr. Senthil Jagadeesan, AOR
Mr. Sajal Jain, Adv.
Ms. Sonakshi Malhan, Adv.

For Respondent(s) Mr. Balaji Srinivasan, Adv.
Mr. D.raghu, Adv.
Mr. K.kathiresan, Adv.
Mr. Devamshu Behl, Adv.
Mr. Scv Vimal Pani, Adv.
Mr. A. Lakshminarayanan, AOR

Mr. Amit Sharma, AOR
Mr. Dipesh Sinha, Adv.
Ms. Pallavi, Adv.
Ms. Sakshi Upadhyaya, Adv.
Ms. Aparna Singh, Adv.

Mr. D.kumanan, AOR
Mrs. Deepa. S, Adv.
Mr. Sheikh F Kalia, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned counsel appearing for the parties.

Leave granted.

Submissions are heard.

Judgment reserved.

(INDU MARWAH)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)